

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.995
TO BE ANSWERED ON 17TH DECEMBER, 2018**

Sarva Shiksha Abhiyan Funds

995. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funds allocated and spent on the Sarva Shiksha Abhiyan (SSA) during the last three years and the current year, year-wise and State-wise;
- (b) whether it is a fact that there is an acute shortage of teachers in the country including Bihar;
- (c) if so, the details thereof, State-wise and the reasons therefor;
- (d) whether it is also true that the interest of students is diminishing towards education due to appointment of para-teachers under the SSA and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to meet the shortage of teachers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): The Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) programme is under implementation since 2000-2001 for universalization of elementary education in consultation and coordination with States/UTs throughout the country. Now, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, launched in the country from 2018-2019. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The statement showing State/UT-wise details of estimate, central share released and expenditure incurred under Sarva Shiksha Abhiyan (SSA)/Samagra Shiksha during the last three years and the current year are at **Annexure-I**.

(b) & (c): The Schedule to Right of Children to Free and Compulsory Education (RTE) Act 2009, lays down the Pupil Teacher Ratio (PTR) norms for primary and upper primary schools at 30:1 and 35:1 respectively. As per Unified District Information System for Education (UDISE) 2016-17, the PTR at national level for primary and upper primary schools is 22:1 and 18:1 respectively which is better than the norms of the RTE Act 2009.

The recruitment of teachers is in the domain of State and UT Governments. The reasons for shortage of teachers as reported by State and UT Governments include, inter alia, procedural delays in teacher recruitment processes, non-availability of professionally qualified persons and sufficient number of candidates not qualifying the Teacher Eligibility Test (TET) conducted by the appropriate governments. The statement showing State/UT-wise details of Teachers (sanctioned, working, vacancies) is at **Annexure-II**.

(d): The recruitment and other service matters of teachers are under domain of States/UTs Governments and the Central Government is only to provide financial support as per the scheme norms. To ensure quality outcomes, various interventions like regular in-service teachers' training, induction training for newly recruited teachers, recruitment of additional teachers for improving pupil-teacher ratios, academic support for teachers through block and cluster resource centres, and teacher and school grants for development of appropriate teaching-learning materials, etc. are provided under SSA/Samagra Shiksha.

(e): The Central Government continuously pursues and takes up the issue of filling up of vacant teacher positions with the respective State and UT Governments, which have the primary responsibility to fill up the posts. It is also important to deploy/re-deploy the available teachers/surplus teachers judiciously so that they are evenly distributed among all schools. The States have also been advised to have a fair & transparent teacher's recruitment policy under which annual recruitments take place as per fixed time schedule. This would result in not only getting the vacancies filled up on a yearly basis, but also in having access to the brightest of the candidates passing out from Teachers' Educational Institutions every year.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 995 FOR ANSWER ON 17.12.2018 ASKED BY SHRI JANARDAN SINGH SIGRIWAL REGARDING SARVA SHIKSHA ABHIYAN FUNDS.

The statement showing State/UT-wise details of total estimate, central share released and expenditure incurred under Sarva Shiksha Abhiyan (SSA)/Samagra Shiksha during 2015-16 to 2017-18 under SSA and current year.

(Rs. in lakh)

Sl. No.	Name of the State	2015-16 (SSA)			2016-17 (SSA)		
		Total Estimate	Central share released	Expenditure	Total Estimate	Central share released	Expenditure
1	A&N Islands	895.45	359.46	696.75	1807.66	479.14	831.90
2	Andhra Pradesh	211606.15	66810.81	161051.54	263700.49	63302.18	122115.26
3	Arunachal Pradesh	35864.48	18179.44	29271.33	38085.81	19956.64	30445.19
4	Assam	168215.67	100464.64	116527.23	167692.16	87652.30	106131.38
5	Bihar	738714.81	251557.33	576225.94	966527.08	270688.44	638367.43
6	Chandigarh	5968.24	3521.81	5767.69	6557.82	3333.55	5673.19
7	Chhattisgarh	214934.28	62219.70	147751.88	235111.31	59262.77	170229.54
8	D&N Haveli	2141.03	594.91	1694.87	3132.32	1068.38	1974.23
9	Daman & Diu	603.55	78.38	374.01	829.27	300.00	230.50
10	Delhi	19202.29	7293.80	10328.59	18726.98	8306.19	11439.95
11	Goa	2423.75	813.58	1585.81	2903.76	869.11	1791.08
12	Gujarat	197359.78	61563.82	182493.43	259135.02	77740.50	118412.76
13	Haryana	112058.25	34501.21	52916.29	106238.33	32000.88	68265.36
14	Himachal Pradesh	34533.84	12139.13	32526.67	42682.22	12825.46	30704.71
15	Jammu & Kashmir	237195.26	129980.55	182893.46	206255.37	107250.05	125783.94
16	Jharkhand	164930.30	55863.31	135591.04	156659.35	50945.73	131992.15
17	Karnataka	154580.82	41759.33	119636.52	187896.99	54495.50	128686.02
18	Kerala	41200.40	12858.86	25832.72	52747.60	11316.74	32147.72
19	Lakshadweep	311.82	139.87	235.30	366.48	239.87	250.99
20	Madhya Pradesh	460633.51	160197.85	212603.60	522316.19	154455.09	266913.52
21	Maharashtra	157494.84	41225.28	84734.46	229633.33	60369.65	192206.91
22	Manipur	32202.78	18355.46	15031.94	27640.13	4405.31	14384.23
23	Meghalaya	28572.45	16626.96	21003.75	45124.44	20067.00	23522.18
24	Mizoram	20723.49	9437.51	14382.25	19625.21	10934.31	12664.43
25	Nagaland	31401.22	8739.53	15943.80	30078.84	10725.34	17000.91
26	Odisha	232170.16	82081.65	134883.34	221584.02	70423.00	156377.33
27	Puducherry	762.67	583.14	561.18	981.85	304.68	577.38
28	Punjab	98473.90	30003.82	65592.85	105924.19	30002.69	60009.64
29	Rajasthan	502613.61	193462.09	425030.13	586663.06	182578.48	453491.19
30	Sikkim	6120.57	4054.36	5163.87	6851.10	3479.24	5015.36
31	Tamil Nadu	232915.02	82111.73	141320.18	265603.51	82111.30	138620.06
32	Telangana	166734.42	21776.01	68807.25	185371.60	41776.09	124582.92
33	Tripura	26134.95	16956.97	19667.41	29303.32	19190.95	19965.83
34	Uttar Pradesh	1513952.24	505434.30	1205725.47	1901436.29	505433.99	1458836.03
35	Uttarakhand	58173.09	22588.40	38131.67	60826.59	25268.98	42238.11
36	West Bengal	429479.85	84679.41	170734.26	468849.08	82185.32	173945.60
	Total	6341298.94	2159014.41	4422718.48	7424868.77	2165744.85	4885824.93

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

(Rs. in lakh)

Sl. No.	Name of the State	2017-18 (SSA)			2018-19 (Samagra Shiksha)		
		Total Estimate	Central share released	Expenditure	Total Estimate	Central share released [As on 30.11.2018]	Expenditure [As on 30.11.2018]
1	A&N Islands	1903.00	1945.53	1251.03	4074.98	1399.22	785.34
2	Andhra Pradesh	288248.18	70431.00	94919.79	277398.1	61382.54	34672.42
3	Arunachal Pradesh	38085.05	23022.07	34987.92	55404.64	18838.41	1012.25
4	Assam	185643.36	123584.00	138517.86	209082.42	107084.99	71582.45
5	Bihar	1055858.69	255797.00	763107.95	874827.83	221950.59	142806.69
6	Chandigarh	9381.13	9265.50	7528.56	9937.3	5436.86	4846.89
7	Chhattisgarh	226945.16	67477.00	160100.00	262997.82	54063.16	79385.66
8	D&N Haveli	3753.00	5476.54	6056.80	4762.46	2634.94	1233.54
9	Daman & Diu	1015.00	1038.57	853.78	1393.74	422.87	0.00
10	Delhi	34780.01	10976.90	16056.56	51153.19	11437.08	10456.20
11	Goa	3227.87	862.60	2188.60	5191.13	944.13	1360.24
12	Gujarat	345359.56	65046.00	111952.09	204095.11	30428.34	82979.69
13	Haryana	114467.76	36355.00	71296.29	152371.77	41770.10	32097.63
14	Himachal Pradesh	47374.29	30874.00	29895.16	81479.4	29448.59	17842.08
15	Jammu & Kashmir	236201.56	153797.98	234513.73	239815.9	115170.68	0.00
16	Jharkhand	153218.88	58984.54	116924.18	191812.04	48432.68	65586.88
17	Karnataka	43850.00	54881.99	161776.40	189414.13	39086.88	55965.09
18	Kerala	56473.77	13680.00	44203.09	87694.21	14784.64	6477.08
19	Lakshadweep	370.00	406.52	393.51	701.66	212.93	0.00
20	Madhya Pradesh	574094.96	173814.00	278913.36	557150.09	160238.59	83179.20
21	Maharashtra	244698.71	64232.00	226473.17	248194.91	62288.67	57367.91
22	Manipur	35935.70	18377.00	20806.32	39476.64	13482.08	9180.33
23	Meghalaya	46814.13	33579.50	29152.24	52336.21	13417.79	16971.48
24	Mizoram	18545.20	12000.33	12883.11	20386.01	8811.83	5893.00
25	Nagaland	30690.10	11717.00	11229.79	40413.09	12845.48	2348.46
26	Odisha	242535.84	86612.00	186883.65	419980.79	83518.08	56549.64
27	Puducherry	1265.46	622.73	748.98	3531.03	595.49	990.51
28	Punjab	113910.30	31665.00	54084.88	117538.12	27886.79	11360.09
29	Rajasthan	664765.47	198973.00	726452.68	574553.87	191694.57	42053.04
30	Sikkim	6734.44	5684.35	6682.54	16356.5	4649.71	2317.70
31	Tamil Nadu	277843.06	86644.00	144594.98	283769.33	98125.06	66230.40
32	Telangana	219503.49	44244.72	74259.25	228531.39	47956.13	11562.78
33	Tripura	34331.17	20220.38	26301.57	44124.86	14599.32	13820.04
34	Uttar Pradesh	2068813.46	424980.68	645175.27	943078.31	311130.00	300004.03
35	Uttarakhand	92183.57	62499.00	71989.57	105505.66	38475.63	3004.50
36	West Bengal	472695.48	89657.00	164908.86	442584.08	72181.86	50205.96
	Total	7991516.81	2349425.43	4678063.52	7041118.72	1966826.71	1342129.20

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 995 FOR ANSWER ON 17.12.2018 ASKED BY SHRI JANARDAN SINGH SIGRIWAL REGARDING SARVA SHIKSHA ABHIYAN FUNDS.

The statement showing State/UT-wise details of Teachers (sanctioned, working, vacancies) in government elementary schools.

Sl. No.	State/UT	Sanctioned Post	Working	Vacancies
1	A & N Islands	3169	2690	479
2	Andhra Pr.	148785	134108	14677
3	Arunachal Pr.	14245	13567	678
4	Assam	182439	157250	25189
5	Bihar	592541	388607	203934
6	Chandigarh	4284	3852	432
7	Chhattisgarh	196806	158290	38516
8	Dadra & Nagar Haveli	1804	1643	161
9	Daman & Diu	601	385	216
10	Delhi	49286	42483	6803
11	Goa	2216	2216	0
12	Gujarat	217106	213067	4039
13	Haryana	65446	50074	15372
14	Himachal Pradesh	45997	44002	1995
15	Jammu & Kashmir	101301	94232	7069
16	Jharkhand	191679	111869	79810
17	Karnataka	203824	189332	14492
18	Kerala	126382	125011	1371
19	Lakshadweep	731	681	50
20	Madhya Pradesh	363099	296576	66523
21	Maharashtra	324801	304053	20748
22	Manipur	16167	15801	366
23	Meghalaya	22632	21756	876
24	Mizoram	2228	2193	35
25	Nagaland	17330	17013	317
26	Odisha	229006	229006	0
27	Puducherry	3705	3040	665
28	Punjab	75805	68218	7587
29	Rajasthan	314271	277683	36588
30	Sikkim	8573	8573	0
31	Tamil Nadu	147913	141902	6011
32	Telangana	72702	68918	3784
33	Tripura	35091	30655	4436
34	Uttar Pradesh	879691	494114	385577
35	Uttarakhand	46053	39048	7005
36	West Bengal	454860	388466	66394
	Total	5162569	4140374	1022195

Sources: Annual Work Plan & Budget (AWP&B)-2018-19, Information provided by the states/UTs .